



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2681/2020	BIPUL CH. SHARMA @ BIPUL CHANDRA SHARMA Versus INDIAN OVERSEAS BANK.	MR. J P DAS MS. S SARKAR	MR. A GANGULY (R1-R5) MR. A DUTTA (R1-R5) MR. A DHANUKA (R1-R5) SC, I O B
2	WP(C)/2912/2020	SABINA YASMIN Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. M A LASKAR	SC, ELEM. EDU
3	PIL/53/2023	KHANINDRA KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S RAHMAN MR. S HUSSAIN MRS S GOSWAMI	MR. A CHOUDHURY (r-8) GA, ASSAM MR P C GOSWAMI (r-8) MR S ISLAM (r-8) MS. N UPADHYAY (R-6) MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&2) MR. P DAS (R-6) SC, FOREST
4	PIL/71/2023	AMZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 15 ORS.	MR. S DUTTA MS A DAS MS. I DAS	GA, ASSAM MR. S C BISWAS (r-5) MR. J AHMED (R-16) MR. A RAHMAN (R-9,14) MS A HUSSAIN (R-16) MS. U NANDA(r-5) MS. J GHOSH(r-5) R BEGUM (R-16) H G DAISY MR. R ISLAM (R-16) SC, REVENUE(r-5)
5	I.A.(Civil)/1723/2023 in WA/160/2019	ON THE DEATH OF APPELLANT NO. 2 DEEPANKAR DEKA Versus THE STATE OF ASSAM AND ORS.	MR S SARMA MR. J DEKA MR. T K BHUYAN	GA, ASSAM MR. N N JHA MS M SAHOO SC, REVENUE
	WITH WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 Versus THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
6	WP(C)/6411/2023	SMTI. ANMONA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE

VersusNO. 15370769A EX NAIK DIPAK KUMAR
BARMAN

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
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9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
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13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
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22)	MR. S C KEYAL	07-06-2024	To	12-06-2024
23)	T A LASKAR	10-06-2024	To	13-06-2024
24)	MR A W AMAN	07-06-2024	To	07-06-2024
25)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2680/2019	TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR A K BORAH GA, ASSAM MR. S K TALUKDAR MR. D NATH (R-6)
2	WP(C)/3706/2019	M/S. R.P. TECHNO AND ENGINEERS AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, CBI
3	WP(C)/7062/2019	BASER ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	GA, ASSAM MS. R B BORA SC. REVENUE
4	WP(C)/950/2024	PREMIER CRYOGENICS LIMITED AND ANR Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS W AHMED	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MS N MAHANTA (r-1,2,3) N GAUTAM (r-1,2,3) DY.S.G.I.
5	WP(C)/1828/2024	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	SC, SEC. EDU.

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR.D SAIKIA MR.B GOGOI(MR.H.RAHMAN, MS.J.HUDA) MRSA VERMA SC, FINANCE(MR.H.RAHMAN, MS.J.HUDA)	GA, ASSAM
2	WP(C)/4156/2016	FARUK AHMED MAZUMDER and 5 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM SC, FOREST MR. R K BORAH MR. R PHUKAN
3	WITH WP(C)/4322/2016	MRIDUL TALUKDAR and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MS.E BHARALI	SC, FOREST
4	I.A.(Civil)/3094/2022 in WA/161/2022	ON THE DEATH OF PARAMANANDA BORAH HIS LEGAL HEIRS BANI BORAH AND ANR. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM ASSTT.S.G.I.
	WITH WA/161/2022	PARAMANANDA BORAH AND ORS. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
5	PIL/79/2023	TAREK AKHTAR ANSARI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
6	WP(C)/5378/2023	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM

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